

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. VANTAGE MACHINE TOOLS PVT LTD

S.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S. VANTAGE MACHINE TOOLS PVT LTD
2.	Date of incorporation of corporate debtor	13 September 2013
3.	Authority under which corporate debtor is incorporated / registered	ROC Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U29246AP2013PTC090019
5.	Address of the registered office and principal office (if any) of corporate debtor.	D.No 2-48, Gollapalli,Nuzividu,Krishna Dist, Andhra Pradesh, India 521111.
6.	Date of closure of Insolvency Resolution Process	20-12-2024
7.	Liquidation commencement date of corporate debtor	20-12-2024
8.	Name and registration number of the insolvency Professional acting as liquidator	Kalvakolanu Murali Krishna Prasad IBBI/IPA-001/IP-P00967/2017-2018/11588
9.	Address and e-mail of the liquidator, as registered with the Board	H.No. 8-27, Plot No. 106, Mythripuram Colony, Jillelguda, Vyshali Nagar Post, Kharmanaghat, Hyderabad, TS - 500079. E mail : kmk123ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	H.No. 8-27, Plot No. 106, Mythripuram Colony, Jillelguda, Vyshali Nagar Post, Kharmanaghat, Hyderabad, TS - 500079. E mail : vmtpl.liquidation@gmail.com
11.	Last date for submission of claims	23-01-2025

NOTICE is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of liquidation of the M/s.VANTAGE MACHINE TOOLS PVT LTD, vide order dated 20-12-2024, order copy uploaded on 21-12-2024.

The stakeholders of M/s. VANTAGE MACHINE TOOLS PVT LTD are hereby called upon to submit their claims with proof on or before 23-01-2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Kalvakolanu Murali Krishna Prasad

Liquidator of M/S. Vantage Machine Tools Pvt Ltd

Regn. No. IBBI/IPA-001/IP-P00967/2017-2018/11588

AFA Valid Up to 31-12-2025

Date: 24-12-2024

Place: Hyderabad

